NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/200/2016

NAME OF THE PETITIONER(S)

: Kanaiah Vikram Dixit

NAME OF THE RESPONDENT(S)

: M/s Vcan Active Carbon Private Limited & 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P. MOHANKUMAR

COUNSEL FOR

run.

RESPONDENTS 1,2,3

2. A.m. Tlango

Counsel FOR

italimer

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<u>ORDER</u>

Counsel representing both the parties are present and submitted that there is another matter, TCP/386/IB/2017 filed u/s 433(e) (f) before the Hon'ble High Court of Madras and transferred to this Tribunal. Both the counsel further submitted that the parties are intending to settle the issues and prayed time to report the final outcome of the settlement talks. Time extended at their request. Put up on 19.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)